

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 02nd September, 2022

NO. HC.VII-138/2019/7558/A ### On recommendation of the Judicial Academy, Assam & NEJOTI, the following trainee Grade-III Judicial Officers of Assam Judicial Service (presently undergoing Induction Training at Judicial Academy, Assam) are deputed to study the best practices at the Delhi Judicial Academy and at various Courts at Delhi w.e.f. **12-09-2022** to **14-09-2022**.

Sl. No.	Name	Designation and place of posting
1.	Smti. Jusmita Borgohain	Judicial Magistrate, 1 st Class, Darrang, Mangaldai.
2.	Shri Pallav Ranjan Bora	Judicial Magistrate, 1 st Class, Tinsukia.
3.	Smti. Princy Agarwal	Munsiff No.3, Dhubri.
4.	Smti. Nabanita Buragohain	Judicial Magistrate, 1 st Class, Golaghat
5.	Dr. (Smti.) Salma Begum Laskar	Munsiff No.2, Karimganj
6.	Shri Nitesh Sharma	Munsiff No.2, Dima Hasao
7.	Smti. Pallavi Kalita	Judicial Magistrate, 1 st Class, Sivasagar
8.	Smti. Moazzida Begum	Judicial Magistrate, 1 st Class, Barpeta.
9.	Shri Haidar Ali	Munsiff No.2, Dhemaji
10.	Shri Dimbeswar Roy	Judicial Magistrate, 1 st Class, Baksa
11.	Smti. Nidhi Agarwal	Judicial Magistrate, 1 st Class, Hojai
12.	Smti. Nilakshi Bhattacharya	Judicial Magistrate, 1 st Class, Barpeta
13.	Shri Sanjay Karmakar	Munsiff No.3, Cachar, Silchar
14.	Smti Debaborninee Devi	Munsiff No.2, Tinsukia
15.	Smti. Reeti Goswami	Judicial Magistrate, 1 st Class, Hojai
16.	Smti. Bhashyarima Bhuyan	Munsiff No.5, Kamrup(M), Guwahati
17.	Smti. Dipika Sarma	Munsiff, Bilasipara, Dhubri
18.	Shri Gitartha Kumar	Judicial Magistrate, 1 st Class, Chirang.
19.	Shri Prosoon Sur	Munsiff No.4, Cachar, Silchar.
20.	Smti. Margaret Thomas Deka	Judicial Magistrate, 1 st Class, Jorhat.
21.	Smti. Purabi Rahang	Munsiff No.2, Sivasagar.

22.	Smti. Adrita Goswami	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur.
23.	Smti. Dipshikha Pathak	Judicial Magistrate, 1 st Class, Nagaon.
24.	Shri Manash Pratim Bhuyan	Munsiff No.2, Karbi Anglong
25.	Shri Dharendra Newar	Munsiff No.2, Nalbari.
26.	Smti. Chayanika Hazarika	Judicial Magistrate, 1 st Class, Lakhimpur. North Lakhimpur.
27.	Smti. Mayurakshi Bordoloi	Judicial Magistrate, 1 st Class, Chirang.

NO. HC.VII-138/2019/7559/A ### The Hon'ble Gauhati High Court has been pleased to nominate **Smti. Shivani Handique, Research Officer, Judicial Academy, Assam** to accompany the above trainee Grade-III Judicial Officers of Assam Judicial Service, deputed to study the best practices at the Delhi Judicial Academy and at various Courts at Delhi w.e.f. **12-09-2022** to **14-09-2022**, as Guide.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-138/2019/7560-7573/A **Date: 02-09-2022**

Copy forwarded for information & necessary action to:

1. The Registrar General, Delhi High Court, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period, & (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Director (Academics), Delhi Judicial Academy, Delhi.
5. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The District & Sessions Judge,
Baksa / Barpeta / Cachar / Chirang / ,Darrang / Dhemaji / Dhubri / Dima
Hasao / Golaghat / Hojai / Jorhat / Kamrup(M) / Karbi Anglong /
Karimganj / Lakhimpur / Nagaon / Nalbari / Sivasagar / Sonitpur /
Tinsukia.
8. Smti. Shivani Handique, Research Officer, Judicial Academy, Assam.
9. The concerned Trainee Judicial Officers.
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in
the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam **with a request to
place the notification before the Hon'ble Director, Judicial
Academy.**

**Further, he is also requested to circulate the same
amongst the concerned trainee Officers.**

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar
02.07.22
REGISTRAR (JUDICIAL)